## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/208/2016

NAME OF THE PETITIONER(S)

: P. Shanmugam & 6 others

NAME OF THE RESPONDENT(S)

: M/s Shanti Electricals Agency Private Limited & 4 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

J. v.P. Saivil

REPRESENTATION BY WHOM

(1) T.v.P. Saivihan

Course N Patition

## **ORDER**

Shri T V P Sai Vihari, counsel for petitioner present. Counsel for respondents called but absent. Counsel for petitioner submitted that the talks between the parties for settlement are in progress and the matter is referred to an auditor for making his assessment on the valuation of shares. He sought time to report the final outcome of the settlement. Time extended at his request. Counsel for petitioner undertakes to inform the counsel for respondents regarding the next date of hearing. Put up on 27.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)